79

Steps to Check the Growth of Irrational **Combination of Drugs**

1518. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of IN DUSTRY be pleased to state

- (a) whether it is a fact that Government had stated after announcing DPCO, 1987 that certain steps have been contemplated to check the growth of irrational combination of drugs;
- (b) whether it is also a fact that Government had stated that certain drug companies mainly multinational companies are resorting to the practice of marketing combinations which are supposedly irrational and making huge profits;
- (c) if so, whether Government have increased the mark up on these combinations thus providing more profits to drug companies; and
- (d) if so, what was the earlier mark up and what is the present one and how such an action will help in achieving the objective announced?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI K. K. JAICHANDRA SINGH): (a) to (d) With a view to discourage irrational combinations of drugs, all multiple ingredient Vitamin formulations have been price controlled while single ingredient Vitamin formulations have been Price decontrolled as well as all other single ingredient formulations sold under generic names as per recommendations of the Kelkar Committee.

Increase in the Prices of Antibiotics

1519. DR. RATNAKAR PANDEY: Will 1he Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that Government have allowed an increase in the profit margin from 55 per cent to 300 per cent on certain essential antibiotic formulations;
- (b) if so, what are the names of the antibiotics used in categories I and II

formulations under the Drugs Price Control Order, 1979 where mark up has been increased:

- (c) whether Government have worked out the increase of price of each formulation based on each such drug; and
- (d) if so, what is the present price, formulation, increased each and the percentage increase in each case?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) No, Sir. Some Category-II formulations which were allowed markup at the rate of 55% under DPCO, 1979 are now entitled for maximum Post manufacturing expenses (MAPE) at the rate of 100% of the factory cost under DPCO, 1987.

- (b) The required details are given in the enclosed Statement. (See below).
 - (c) No, Sir.
 - (d) Does not airse.

Statement

Sl.N . Name of antitvotic bulk drug

- 1 Chloramphenicol
- Benzathine Benzyl Penicillin
- 3 Penicillin
- Phenoxymethyl Penicillin
- Procaine Benzyl Penicillin
- Tetracycline
- Oxyte'racycline
- Streptomycin Sulphate
- Pyrolidine Methyl Tetracycline
- 10 Demethyl Chlortetracycline

Increasing: Mark up on Sallcyclic Acid

1520. DR H. P. SHARMA: Wiil the Mini ter of INDUSTRY be pleased to state:

(a) whether it is a fact that Government have increased the mark up